## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/128/(IB)/2017

NAME OF THE PETITIONER(S)

: SREE ARTHANARI DYE CHEM PVT LTD

NAME OF THE RESPONDENT(S)

: LAKSHMI APPARELS & WOVENS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. A.G. SATHYA MARROYOND FOR PETETRONERS

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ORDER

Counsel representing both the parties are present. While making submissions counsel for petitioner stated that today he is filing the affidavit and bank statement as per Sec.9(3)(b)&(c) of the IB Code, 2016. His request for filing the In view of the notification dated 29.6.2017 issued by the same is rejected. Ministry of Corporate Affairs, the matter stands abated.

> (K. Anantha Padmanabha Swamy) Member (Judicial)